GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5245
ANSWERED ON:24.04.2015
RATIONALISATION OF CENTRALLY SPONSORED SCHEMES
Gutha Shri Sukender Reddy;Maurya Shri Keshav Prasad;Misra Shri Ajay (Teni);Reddy,Kotha Prabhakar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to rationalize and revise the funding pattern of the key Centrally Sponsored Schemes as per the recommendations of the 14th Finance Commission;
- (b) if so, the details thereof;
- (c) whether the Government is likely to cut its share or withdraw support on many Centrally Sponsored Schemes in view of 10% increase in the States revenue share and if so, the details thereof;
- (d) whether the Government proposes to strictly monitor/regulate the formulation of development schemes on account of increased funds at the disposal of States; and
- (e) if so, the details thereof and the steps taken by the Government in this direction?

Answer

Minister of State for Finance (SHRI JAYANT SINHA)

- (a) to (c): Yes, Sir. After increase in devolution in the share of divisible pool of taxes to States from 32% to 42% based on recommendations of the 14th Finance Commission, some Centrally Sponsored Schemes (CSS) have been de-linked from the Union support, while some other CSSs are to be run with a changed fund sharing pattern with a reduction in the Central share.
- (d) & (e): The Central Plan Scheme Monitoring System (CPSMS) has established a common transaction based on line fund management and payment system and Management Information Systems (MIS) for the Plan schemes of Government of India. The platform has also been extended to the State Governments for effecting payments of plan funds received directly at the State Treasuries.